Annexure – 3

Name of the corporate debtor: Hind Motors Mohali Private Limited ; Date of commencement of liquidation: 12/09/2017 ; List of creditors as on:31/03/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)(Amount in Rs)

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Union Bank of India	U99999MH1919PTC000615	26-09-2017	3,81,00,558.00	3,81,00,558.00	Secured Financial Creditor	Secured Loan by way of equitable mortgage against the hypothecation of plant & machinery of the company; Equitable Mortgage over Land measuring 13 Kanal 08 Marla situated at Village Raje Majra, Tehsil & District Ropar owner - in - possession of M/s Hind Motors (India) Ltd. & Industrial Plot No. B-16, Industrial Area, Phase - II, Mohali owner - in - possession of M/s Hind Motors (India) Ltd since the company had given Corporate Guarantee as well as mortgage the property.	No	No	100.00	NA	NA	NA	NA	NA